

Strike call by Coal Sector Trade Unions

49. SHRI N. GOKULAKRISHNAN: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Central Trade Unions in the Coal sector threatened to go on a three day strike demanding among other things, withdrawal of the proposal of merger of the Coal Miners Provident Fund with the Employees Provident Fund, if so, the details thereof; and

(b) whether Government has taken any decision to redress the grievances of the Coal sector trade unions, if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) Yes, Sir. Five Central Trade Unions had served a joint strike notice dated 09th May 2017, addressed to the Secretary, Ministry of Coal, Govt. of India as well as Chairman, Coal India Ltd. (CIL) and Chairman, Singareni Coal Company Ltd. (SCCL) for three days' strike from 19th to 21st June 2017 in reference to seven (07) point Charter of Demands which contained, apart from other issues, demand of stopping merger of Coal Mines Provident Fund into Employees Provident Fund.

(b) The matter pertaining to Coal Mines Provident Fund Organisation and Employees Provident Fund Organisation was discussed in the meeting held in the Ministry of Coal on 16th June, 2017 with representatives of Central Trade Unions. Other issues relating to Coal Mines Pension Scheme, Implementation of National Coal Wage Agreement (NCWA-IX), early settlement of Xth (tenth) Wage Agreement, engagement of contract labour, ceiling/restriction on payment of over-time, have been deliberated in the meeting(s) of Joint Bipartite Committee for Coal Industry (JBCCI) as well as Apex Joint Consultative Committee of Coal India Ltd. Xth Wage Agreement for Non-Executive employees of CIL and SCCL was signed on 10th October, 2017 in the 10th meeting of JBCCI, which contains provisions relating to Wage Structure, Fringe Benefits, Service Conditions, Welfare, Social Security, Coal Mines Pension Scheme (CMPS-1998), Contract Labour, etc. This Agreement is for the period from 01.07.2016 to 30.06.2021.

Business roadmap plan by CIL

50. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited (CIL) has approached a multinational consultant for a business roadmap plan-Vision 2030, if so, the details thereof;

(b) whether CIL considers all options open at a time when coal demand is subdued and uncertainty looms over it in the long run; and